

Proforma for Advertisement

Notice regarding vacancy of Members in Permanent Lok Adalat, Nagapattinam.

Application in the prescribed format is invited from persons having adequate experience in the below public utility services.

- i. Transport service for the carriage of passengers or goods by air, road or water; or
- ii. Postal, telegram or telephone service; or
- iii. Supply of power, light or water to the public by any establishment; or
- iv. System of public conservancy or sanitation; or
- v. Service in Hospital or dispensary; or
- vi. Insurance service; or
- vii. Education or Educational Institution; or
- viii. Housing and real estate service.

For filling up the post of member, Permanent Lok Adalat of the Nagapattinam District.

Number of Post: 1 No.

Entitlement:


Sitting fee of Rs.2000/- per sitting and Rs.5000/- conveyance allowance per month.

Period of appointment:

The Member shall hold office for a term of 5 years or till the age of 65 (Application applicable only below the age of 62 years) received, whichever is earlier. Applicant must attach to recent passport size photos and to self address stamped envelope with the application.

Last date of application:

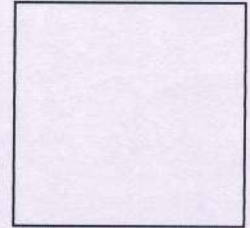
Applications addressed to the Chairman, District Legal Services Authority, District Court Campus, Nagapattinam on or before 26.08.2022 at ^{5.45}~~6.00~~ p.m.


Chairman/Principal District Judge,
District Legal Services Authority,
Nagapattinam.

Application (Proforma) for the post of Members, Permanent Lok Adalat

(Established u/s 22B of the Legal Services Authority Act, 1987)

(To be filled personally by the applicant)



BIO - DATA

Sl. No	Particulars	
1	Name (Capital letters)	
2	Sex	
3	Date of Birth	
4	Father's Name & W/o	
5	Educational Qualification	
6	Present address	
7	Permanent Address (attach copy of address proof)	
8	Mobile Number (WhatsApp)	
9	E-mail ID	
10	Occupation	
11	Number of Years served	

12	Date of Joining in the post	
13	Date of retirement	
14	Any other special qualification/achievement, If any	
15	<p>Experience in the field of Public Utility Services/Legal Services Institutions</p> <p>i. Transport service for the carriage of passengers or goods by air, road or water <input type="checkbox"/></p> <p>ii. Postal, telegraph or telephone service <input type="checkbox"/></p> <p>iii. Supply of power, light or water to the public by any establishment <input type="checkbox"/></p> <p>iv. System of public conservancy or sanitation <input type="checkbox"/></p> <p>v. Service in hospital or dispensary <input type="checkbox"/></p> <p>vi. Insurance service, <input type="checkbox"/></p> <p>vii. Education or educational institutions <input type="checkbox"/></p> <p>viii. Housing and real estate service <input type="checkbox"/></p>	
16	<p>List of certificates attached</p> <p>i. SSLC Mark Sheet</p> <p>ii. HSC Mark Sheet</p> <p>iii. Diploma or Degree Certificate</p> <p>iv. Transfer Certificate</p> <p>v. Aadhar Card</p> <p>vi. Bank Pass Book</p>	

Date :
Place :

Signature of applicant